GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO.2838 ANSWERED ON 18.08.2025

VIOLENCE AGAINST CHRISTIAN MINORITIES

2838. SHRI HARIS BEERAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has taken any action regarding the rising violence against Christian minorities particularly the recent attack against two nuns in the State of Chhattisgarh;
- (b) if so, the details thereof; and
- (c) the details of number of violence against minorities during the last five years and current year, State-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a) & (b): 'Public Order' and 'Police' are subjects under the State list in the Seventh Schedule of the Constitution of India. As such, the respective State Governments are responsible for prevention, detection and investigation of such crimes and for prosecuting criminals through the law.

However, the petitions received in the National Commission for Minorities (NCM), Ministry of Minority Affairs are taken up with the concerned authorities/State Governments for necessary action. The Commission has taken cognizance of a petition dated 30.07.2025 received from Chairman of the Kerala State Commission for Minorities, regarding the arrest of two Catholic nuns in Chhattisgarh, who were alleged to be involved in human trafficking and religious conversion. Accordingly, a report has been sought from the Director General of Police, Government of Chhattisgarh.

(c): Some petitions have been received in the National Commission for Minorities in which the petitioners have cited instances of communal violence against minorities. At the same time, the Commission also takes Suo-Moto cognizance of some incidents.

The details of number of violence against minorities, as received in the Commission, during the last five years and current year, State-wise are annexed.

ANNEXURE AS REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO.2838 ANSWERED ON 18.08.2025 REGARDING 'VIOLENCE AGAINST CHRISTIAN MINORITIES' BY SHRI HARIS BEERAN

Year-wise and State-wise details of Petitions received by NCM on violence and attacks on Minorities during the last five years and current year are as under:

	Year					
State						2025-26
State						(till
	2020-21	2021-22	2022-23	2023-24	2024-25	12.08.2025)
Andaman &						0
Nicobar Islands	0	0	0	0	0	
Andhra Pradesh	0	0	1	0	0	0
Arunachal Pradesh	0	0	0	0	0	0
Assam	0	0	0	0	0	0
Bihar	2	2	1	0	0	2
Chandigarh	0	0	0	0	0	0
Chhattisgarh	0	0	1	0	2	1
Daman & Diu and					0	0
Dadar Nagar &						
Haveli	0	0	0	0		
Delhi	1	16	4	5	9	8
Goa	0	0	0	0	0	0
Gujarat	0	1	0	1	0	0
Haryana	1	2	2	2	1	0
Himachal Pradesh	0	0	0	1	0	1
Jammu &					0	0
Kashmir	0	0	1	0		
Jharkhand	1	1	0	0	0	0
Karnataka	0	3	3	0	0	0
Kerala	1	1	1	2	1	1
Ladakh	0	0	0	0	0	0
Lakshwdeep	0	0	0	0	0	0
Madhya Pradesh	1	4	2	2	1	0
Maharashtra	1	1	0	5	5	1
Manipur	0	0	0	0	0	0
Meghalaya	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0
Odisha	0	0	0	1	0	0
Puducherry	0	0	0	0	0	0
Punjab	0	0	0	4	3	2
Rajasthan	0	1	1	1	2	0
Sikkim	0	0	0	0	0	0
Tamil Nadu	0	0	0	0	0	1
Telangana	0	1	0	1	0	0
Tripura	0	1	0	0	0	0
Uttar Pradesh	16	13	9	4	7	5
Uttrakhand	0	1	0	1	0	2
West Bengal	0	3	4	0	1	0
Total	24	51	30	30	32	24
